Kodi Suni's relatives allege he was beaten up in Viyyur jail

https://www.thehindu.com/news/national/kerala/kodi-sunis-relatives-allege-he-was-beaten-up-in-viyyur-jail/article67509096.ece

Relatives of Kodi Suni, a convict in the T.P. Chandrasekharan murder case, alleged that he was beaten up in the high security prison in Viyyur.

According to his relatives, jail workers attacked Suni, who was sleeping in his cell. Suni was admitted to Thrissur Medical College on Monday afternoon.

The police have registered a case against Suni as the fifth accused in the clash that occurred in the jail recently. Three jail workers were injured in the attack, in which inmates allegedly used iron rods and glass pieces.

The relatives have given a complaint to the DGP, Chief Minister, and the Kerala State Human Rights commission.

World News | Copenhagen: Justice Arun Mishra Chairs Session at International Meet of National Human Rights Institutions

https://www.latestly.com/agency-news/world-news-copenhagen-justice-arun-mishra-chairs-session-at-international-meet-of-national-human-rights-institutions-5546500.html

Get latest articles and stories on World at LatestLY. The session, titled 'Practical perspective on protection: Complaints, investigations, access to justice, and reparations,' drew significant interest from NHRIs representing various countries.

Copenhagen [Denmark], November 7 (ANI): Justice Arun Mishra, Chairperson of the National Human Rights Commission of India (NHRC), chaired a pivotal session at the 14th International Conference of National Human Rights Institutions (NHRIs). The session, titled 'Practical perspective on protection: Complaints, investigations, access to justice, and reparations,' drew significant interest from NHRIs representing various countries.

During this session, Justice Mishra provided insights into Indian jurisprudence and the practices that have evolved over the years, both within the judiciary and NHRC. Notably, he highlighted the novelty of public interest litigation (PIL) in courts and the Suo Moto cognizance taken by NHRC.

The 14th International Conference of NHRIs is set to delve into the crucial role of these institutions in combating and preventing torture and ill-treatment. Co-hosted by the Global Alliance of National Human Rights Institutions (GANHRI), the UN Human Rights Office, the Ukrainian Parliament Commissioner for Human Rights, and the Danish Institute for Human Rights, the conference will convene in Copenhagen from November 6 to 8, 2023, GANHRI said in a statement.

This triennial event aims to enhance cooperation among NHRIs and address pertinent issues on their agenda. The previous International Conference, held in 2018 in Marrakech, Morocco, centered on the role of NHRIs and their contributions to expanding civic space and supporting human rights defenders, particularly women human rights defenders (WHRDs), the statement added.

The 14th International Conference will explore practical and effective methods NHRIs can employ to uphold human dignity and freedom from torture and ill-treatment, in accordance with the Paris Principles. The emphasis will be placed on cooperation at regional and international levels.

This gathering offers NHRIs worldwide an invaluable opportunity to consolidate previous achievements, share experiences, identify best practices, and reaffirm their commitments to safeguarding the rights of all individuals. The central focus remains on preventing torture, a violation of human dignity and humanity, under international law, the statement read.

The conference will facilitate extensive exchanges, knowledge sharing, examination of good practises and challenges, and input from relevant stakeholders. The objectives encompass a deeper understanding of the challenges faced by states in

LATESTLY, Online, 8.11.2023

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combating torture and ill-treatment, strategies for NHRIs to mitigate these practises, identifying best practises, and exploring collaborative efforts to address these issues effectively.At the conference's conclusion, NHRIs will outline a set of practical strategies in an outcome document to promote and protect the rights of all individuals to be free from torture and ill-treatment, it added. (ANI)

Odisha higher education dept to frame policy on safety of transgender students

https://www.newindianexpress.com/states/odisha/2023/nov/07/odisha-higher-education-dept-to-frame-policy-on-safety-of-transgender-students-2630866.html

It has also issued an advisory to all the educational institutions to protect the students from bullying and harassment.

BHUBANESWAR: The Higher Education department is set to frame a policy to address the issues of violence and discrimination against transgender students on campuses.

Submitting its action taken report (ATR) to the National Human Rights Commission (NHRC) in this regard on Monday, the department informed that all the higher educational institutions in the state will also form monitoring committee cells to address problems faced by transgender students.

It has also issued an advisory to all educational institutions to protect students from bullying and harassment. To ensure gender-neutral facilities in the institutions, the authorities concerned have been asked to construct unisex toilets on the campuses.

In the current academic year, there are 46 transgender students studying in different higher educational institutions in the state. In the last three academic years, 553 transgender students had filled up common application forms (CAFs) for admission to various colleges. The department has waived off CAF fees for these students.

Copenhagen: Justice Arun Mishra chairs session at international meet of National Human Rights Institutions

https://www.aninews.in/news/world/europe/copenhagen-justice-arun-mishra-chairs-session-at-international-meet-of-national-human-rights-institutions20231107205758/

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Delhi air pollution: SC directs Punjab, Haryana, UP, Rajasthan to immediately stop crop residue burning

https://www.nationalheraldindia.com/national/delhi-air-pollution-sc-directs-punjab-haryana-up-rajasthan-to-immediately-stop-crop-residue-burning

Delhi can't be made to go through this year after year, the Supreme Court stated, adding, "There cannot be a political battle every time".

Amid a spike in pollution levels in Delhi-NCR, the Supreme Court on Tuesday, 7 November, directed Punjab, Haryana, Uttar Pradesh and Rajasthan to ensure that crop residue burning was stopped "forthwith".

A bench of Justices Sanjay Kishan Kaul and Sudhanshu Dhulia said Delhi can't be made to go through this year after year.

"There cannot be a political battle every time," the bench told the counsel representing the Punjab government.

The court also directed the Delhi government to ensure that municipal solid waste was not burnt in the open.

While hearing a matter pertaining to air pollution in the Delhi-NCR, the bench flagged issues like crop residue burning, vehicular pollution and burning of waste in the open.

It has posted the matter for further hearing on Friday.

Pollution levels in Delhi were recorded in the "very poor" category on Tuesday morning after five consecutive days of severe air quality.

The concentration of PM2.5 - fine particulate matter capable of penetrating deep into the respiratory system and triggering health problems - exceeded the government-prescribed safe limit of 60 micrograms per cubic metre by seven to eight times in the capital.

It was 30 to 40 times the healthy limit of 15 micrograms per cubic metre set by the World Health Organization (WHO).

Several cities in neighbouring Haryana, Rajasthan, and Uttar Pradesh have also reported hazardous air quality. Ghaziabad recorded an AQI of 338, Gurugram 364, Noida 348, Greater Noida 439 and Faridabad 382.

SKMU forms panel to probe irregularities in A N College poll

https://timesofindia.indiatimes.com/city/ranchi/skmu-forms-panel-to-probe-irregularities-in-a-n-college-poll/articleshow/105054536.cms

Dumka: Vimal Prasad Singh, vice chancellor of Sido Kanhu Murmu University (SKMU), has constituted a three-member enquiry committee to look into the alleged violation of norms in the election of the teachers' representative (TR) for the governing body of A N College Dumka. The election was held on October 4.

The move is said to have been initiated after Singh took strong exception to the alleged indifference of the SKMU administration towards the violation of statutory provisions while allowing the election to happen.

Chandrabhanu Prasad Singh, assistant professor of A N College, on October 5, demanded cancellation of the election of Navin Kumar Singh as the TR of A N College citing his conviction in a case by the Dhanbad-based CBI court.

He also said statutory provisions disqualify a convicted candidate to be the TR for the governing body of affiliated colleges but in vain. Assistant professors of A N College had also raised their voices against the college administration and said that the election process was initiated without formal permission from the SKMU administration and the date of scrutiny of the nomination papers was fixed on a holiday.

Sources said the committee was formed on November 1. "Raj Bhavan has directed the SKMU administration to submit a report of the alleged violation of the election of the A N College," a university official said on anonymity.

We also published the following articles recently

Election Commission and ministry of education collaborate to promote electoral literacy in schools and collegesThe Election Commission of India has signed a memorandum of understanding with the Ministry of Education to integrate electoral literacy into the curriculum for students in Classes 6-12 and in colleges and universities. The aim is to prepare students to be informed and responsible voters in the future and to tackle voter apathy. The content will be included in textbooks and co-curricular activities, and activities will be conducted to develop critical thinking and leadership skills. The initiative also aims to encourage students to register as voters when they turn 18.104923114

Top 5 Engineering Colleges in MaharashtraMaharashtra is home to some of India's top engineering colleges, including IIT Bombay and COEP. These colleges offer a wide range of courses in engineering and have excellent academics, research facilities, and placement records. The top 5 engineering colleges in Maharashtra according to the NIRF Ranking 2023 are IIT Bombay, Institute of Chemical Technology Mumbai,

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Visvesvaraya National Institute of Technology Nagpur, Defence Institute of Advanced Technology Pune, and College of Engineering Pune. These colleges have achieved notable rankings and offer accommodation facilities for students. The fees mentioned are approximate and may vary.104968150

Odisha government takes steps to safeguard transgender rights in colleges, varsitiesThe state government of Odisha has instructed degree colleges and universities to establish monitoring committee cells at educational institutions to address issues such as prejudice, discrimination, sexual abuse, and violence against transgender individuals. This comes in response to guidelines issued by the National Human Rights Commission (NHRC) to ensure the welfare of transgender individuals. The NHRC has also called for the implementation of measures to facilitate access to education for transgender individuals and the establishment of antidiscrimination cells at the district level. Transgender activists have expressed satisfaction with the government's decision but stress the need for effective implementation.104997595

42-year-old man chokes to death during eating 'challenge'

https://timesofindia.indiatimes.com/city/bhubaneswar/42-year-old-man-chokes-to-death-during-eating-challenge/articleshow/105055181.cms

Bhubaneswar/Baripada: A 42-year-old man choked to death while participating in an eating challenge with his friends at Morada in Odisha's Mayurbhanj district on Sunday. The deceased was identified as Shirish Chandra Mahanayak of Dantiamunha village.

Sources said Shirish met his friends at a roadside eatery at a weekly market. The group of friends decided to compete in an eating challenge for fun.

"To win the challenge, Shirish tried to eat four gulgulas (local snack) and a malpua at once, but he choked while trying to swallow the food. Police have registered an unnatural death case. "We have started an investigation into the incident," said inspector in-charge of Betonati police station, Sasmita Mohanta. tnn

We also published the following articles recently

Man murders 87-year-old to fake 22-year-old girl friend's death in Gujarat's KutchA 21-year-old youth in Bhachau town of Kutch district murdered an 87-year-old woman to concoct the death of his girlfriend. The youth, Raju Chhanga, planned the murder in order to fake his girlfriend's death and elope to a foreign country. He strangled the old woman, packed her body in a bag, and hid it in his father's office. The police arrested Raju and his girlfriend before they could flee. The couple had earlier attempted to find bones in a graveyard to pass off as the girlfriend's, but failed.104997249

Delhi is choking. Again.Doctors are warning people in the National Capital Region (NCR) to stay indoors due to toxic air quality. The situation is expected to worsen in the coming days. Cyclists and runners are shifting their workouts indoors to avoid exposure to the polluted air. Experts advise avoiding outdoor activities, especially for children and those with respiratory or cardiac diseases. Wearing N95 masks and working from home are recommended. The current air quality is compared to smoking 20-30 cigarettes a day.104998519

NHRC seeks report on 5-year-old's deathThe National Human Rights Commission (NHRC) has issued notices to the chief secretary, Delhi Development Authority, and city police commissioner after taking suo motu cognizance of the death of a five-year-old boy. The incident occurred when a damaged entry gate of a colony fell on the boy in northwest Delhi. The NHRC has asked for detailed reports on the matter within four weeks and wants to know if any relief has been granted to the victim's family. They have also asked for clarification on the contradiction between the police version and eyewitness accounts.104875661

Attacks on Dalits backed by Jagan-govt, alleges Lokesh

https://www.msn.com/en-in/news/India/attacks-on-dalits-backed-by-jagan-govt-alleges-lokesh/ar-AA1juWGk

Lokesh urged the Centre and the National Human Rights Commission to intervene and ensure the protection of Dalits.

VIJAYAWADA: TDP national general secretary Nara Lokesh on Monday alleged that attacks against Dalits were continuing unabated with the backing of the State government.

In a statement released on Monday, he said the attack on the family of a Dalit man, Nippula Koteswara Rao, at Peddapuram in NTR district by YSRC activist Muttareddy pointed towards the ruling YSRC's encouragement of such incidents and its reluctance to take action against those responsible.

The TDP leader alleged that police ignored the victim's complaint about the manner in which Muttareddy insulted him based on his caste.

"The staff at Nandigama government hospital, too, refused to provide medical care to Rao's family after the attack. These instances are clear indications that the ongoing attacks on Dalits are supported by the Jagan government," Lokesh said.

He also found fault with cases being filed under bailable sections against the accused in the attack on Dalit youth Kandru Shyam Kumar. Further, Lokesh urged the Centre and the National Human Rights Commission to intervene and ensure the protection of Dalits.

इस इंडस्ट्री में एक दिन भी नहीं मिलती छुट्टी..पढ़िए बड़ी ख़बर

https://khabrimedia.com/there-is-not-a-single-day-of-leave-in-this-industry-read-the-bignews/

नीलम सिंह चौहान, खबरीमीडिया

क्या आपको पता है कि फिल्म इंडस्ट्री इकलौती ऐसी इंडस्ट्री है, जहां एक भी पब्लिक हॉलीडे नहीं होती है। न ही दिवाली, न होली, न ईद और न ही क्रिसमस। यहां तक कि राष्ट्रीय पर्व में भी लोग काम पर ही लगे हुए होते हैं। इसी वर्ष की स्टार्टिंग में बॉलीवुड की फिल्म इंडस्ट्री में काम करने वाली कई यूनियनों की फेडरेशन ऑफ वेस्टर्न इंडिया सिने एंप्लाइज ने संडे को सूटिंग बंद रखने के साथ ही सूची जारी करके साल में 12 और हॉलीडे का एलान किया था। लेकिन फेडरेशन की अभी भी एक नहीं सुनी जा रही है और 10 महीने के बाद भी छुट्टियां लागू नहीं हो पा रही हैं। निर्माताओं की संस्था फेडरेशन की एक नहीं मान रही है और राष्ट्रीय मानवाधिकार आयोग के निर्देश पर महाराष्ट्र में अमल हो पाना कितना मुश्किल है, ये भी इस मामले से समझ में आ रहा है।

हिंदी फिल्म और टीवी इंडस्ट्री में काम करने वाले सभी कारीगर, तकनीशियन की संस्था फेडरेशन ऑफ वेस्टर्न इंडिया सिने एंप्लॉयज ने जनवरी के महीने में साल में अनिवार्य हॉलीडे की सूची को जारी किया था। जिसमें महीने के हर रविवार की छुट्टी के अलावा साल भर में 12 और हॉलीडे का एलान किया गया था। लेकिन अभी तक इन मूवी में काम करने वाले कामगरों, तकनीशियनों के लिए छुट्टियों को लागू नहीं किया गया है। इस मामले में अब निर्माताओं की सबसे बड़ी संस्था इंपा के अध्यक्ष अभय सिन्हा ने कहा, फेडरेशन ऑफ वेस्टर्न इंडिया सिने एंप्लॉयज की इस पहल से हमारी संस्था का कुछ लेना देना नहीं है। हमारी संस्था केवल निर्माताओं की समस्या का ध्यान देती है और उसका निवारण करती है।

वहीं इस बारे में फेडरेशन ऑफ वेस्टर्न इंडिया सिने एंप्लॉयज के अध्यक्ष बी एन तिवारी का कहना है कि, इस दिशा में हमारे प्रयास लगातार जारी हैं। फिलहाल सरकार के पास हमारे लिए समय नहीं है। अब दिवाली के बाद हम लेबर कमीशन और महाराष्ट्र राज्य मानवाधिकार आयोग को पत्र लिखकर इस बारे में अवगत कराएंगे।